

Marine based Industries in Tamil Nadu

4181. SHRI C.K. KUPPUSWAMY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether there is any demand for marine based industries in Tamil Nadu;

(b) if so, the findings thereof;

(c) the number of applications received by the Union Government in this regard during the last three years; and

(d) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) to (d). Information is being collected and will be placed on the Table of the House.

12.00 hrs.

(Interruptions)

MR. SPEAKER: I will allow one after the other.

(Interruptions)

MR. SPEAKER: Shri Ebrahim Sulaiman Sait.

SHRI EBRAHIM SULAIMAN SAIT (Ponnani): Sir, I want to bring to your notice and of the House, that there has been a Police firing on the 21st of this month in the Khajuri area, an extension of Delhi, where some three persons have been killed and fifty people were injured when some unauthorised colonies were sought to be demolished. They were assisted by thousands of people of that area which has a population of about

50,000. When the demolition was carried out with the assistance of the people, three persons died and about 50 were injured. I would like to demand that this demolition should be stopped and compensation has to be given to the kith and kin of those killed. Not only should this idea of demolition be given up, but steps should be taken to regularise the colony. Proper compensation has to be paid to the kith and kin of those killed and injured.

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands): Today is the fourteenth day that Shri Jha, General Secretary of the RPF Association has been on a hunger strike. His condition is deteriorating and it is unfortunate that the Government has not come out with any statement or any action to recognise the RPF association. This is not a party matter. These are some issues on which the Government should come out immediately. Otherwise, we cannot allow someone to die like this. We have to save his life and the Government should act. Some immediate action should be taken to save his life. This is my request.

SHRI LAL K. ADVANI (Gandhi Nagar): Mr. Speaker, Sir, all sections of the House are concerned with this question and nobody can forget the day when a member of the Council of Ministers who at that time was in the opposition had staged a dharna in the House on this issue. For three days, Shri Jha had been sitting on a fast in front of place of residence. Now he is sitting at the boat club. This is the 14th day of his fast and his condition is deteriorating. I know him personally. He is a devoted trade union leader. I understand that in this matter the Government and many Railway Ministers including Shri George Fernandes have, time and again, committed that they would take appropriate action and give recognition to the association. Why should not this be done? Because of this if someone dies in this manner, it will be very deplorable and most unfortunate. I